

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2014 & IA-422 of 2014, Appeal No. 22 of 2015 & IA-20 of 2015, Appeal No. 8 of 2015 & IA-10 of 2015, Appeal No. 9 of 2015 & IA-11 of 2015 and Appeal No. 15 of 2015 & IA-17 of 2015

Dated : 31st July, 2015

In the matter of:

Appeal No. 256 of 2014 & IA-422 of 2014
M/s Patikari Power Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. . Respondent(s)

Appeal No. 22 of 2015 & IA-20 of 2015
M/s Dharamshala Hydro Power Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. . Respondent(s)

Appeal No. 8 of 2015 & IA-10 of 2015
M/s Ascent Hydro Projects Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Appeal No. 9 of 2015 & IA-11 of 2015
M/s Ginni Global Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Appeal No. 15 of 2015 & IA-17 of 2015
M/s Harison Hydel Construction Co. Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

ORDER

Bench did not assemble today.

Matter is posted for hearing on 1st September, 2015.

Court Master